

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *22**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2020/ MAGHA 15, 1941 (SAKA)

NATIONAL REGISTER OF CITIZENS

***22. SHRI CHANDAN SINGH:
SHRI NAMA NAGESWARA RAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any plan to introduce National Register of Citizens (NRC) all over the country;

(b) if so, the reasons therefor along with the time line fixed for implementation of NRC in the country;

(c) whether the Government is aware that NRC will put extra burden on Indian citizens;

(d) whether all the State Governments are being taken into confidence before introduction of NRC; and

(e) whether the Government has received any communications from the State Governments regarding their refusal to implement the NRC in their respective States, if so, the details of such State-wise communications received?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 22 FOR ANSWER
ON 04.02.2020**

(a): Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level.

(b) to (e):Question does not arise.
